

At 28-10-93  
order/Judgement despatched  
to Applicant/Respondent(s)  
on 3/10/93

W  
4121

CP No. 125/93  
For orders  
on 4/10/93

Yel  
13/9

Dated 4/10/93  
Applicant by Mr. Gangal.  
Respondents by Mr. Masurkar.  
He takes notice of C.P. and requests  
two weeks time to file reply.

SO to 18.10.1993 for orders on  
C.P.

N.K. Verma ( M.S. DESHPANDE )  
MEMBER(A). VICE CHAIRMAN

Dated: 18.10.1993

Applicant by Shri D.V. Gangal.  
Respondents by Shri V.S. Masurkar.  
S.O. to 1.11.1993, for orders.

(M.S. DESHPANDE )  
VICE-CHAIRMAN

B.

Per Tribunal

Applicant / Respondent / by

Advocate / Respondent by  
Counsel.

The matter adjourned to  
for (orders)

Date

By Consent  
of Both

2/11/93

Dy. Registrar

1/11

2/11/93

2/11/93